

List of cases where Case Management Hearing was held during the month of August-2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
							Framing the Issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other Stages/Hearing Date
SH. SANJEEV KUMAR AGGARWAL, JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS COMM-705/2022	24.09.2022	KARTAR CARRIERS PVT. LTD. VS. JITENDER KUMAR SURI	Done on 09.05.24	21.08.2024	04.09.2024	04.09.2024	24.09.2024	24.09.2024	-----
			Suit Recovery	CS COMM-1206/2022	06.05.2022	PLA FOODS PVT. LTD. VS. SANDEEP KUMAR	Done on 09.07.24	29.08.2024	05.09.2024	06.09.2024	25.10.2024	25.10.2024	-----
			Suit Recovery	CS COMM-5473/2021	22.12.2021	HIND FOILS LLP VS. NESTOR PHARMACEUTICALS LTD.	Done on 02.04.24	21.08.2024	21.08.2024	09.09.2024	28.09.2024	28.09.2024	-----
			Suit Recovery	CS COMM-2562/2022	26.11.2022	ANIL KUMAR GARG VS. LOKESH KUMAR GARG	Done on 05.01.24	28.08.2024	31.08.2024	31.08.2024	13.09.2024	13.09.2024	-----
			Suit Recovery	CS COMM-871/2023	29.05.2023	UCO BANK VS. SANTOSH KUMAR MISHRA	Done on 03.07.24	09.08.2024	13.09.2024	13.09.2024	28.09.2024	28.09.2024	-----
			Suit Recovery	CS COMM-162/2024	27.01.2024	DHANUKA AGROTECH LTD. VS. HANSABEN KISHROBHAI TIMBADIYA	Done on 05.07.24	03.09.2024	30.09.2024	30.09.2024	14.10.2024	14.10.2024	-----
			Suit Recovery	CS COMM-2206/2022	19.09.2022	VKC NUTS PVT. LTD. VS. AMBROSIA CORNER HOUSE PVT. LTD.	Done on 22.01.24	03.09.2024	10.09.2024	10.09.2024	30.09.2024	30.09.2024	-----
			Suit Recovery	CS COMM-3760/2021	28.09.2021	TELPHA SAMARTH PVT. LTD. VS. VAANI EXPORTS LTD.	17.08.24	10.09.2024	24.09.2024	28.09.2024	18.10.2024	18.10.2024	-----
			Suit Recovery	CS COMM-5232/2021	13.12.2021	WELLNESS PATHCARE INDIA LLP VS. WELLNESS DIAGNOSTICS PVT. LTD.	Done on 24.08.24	17.09.2024	07.10.2024	08.10.2024	28.10.2024	28.10.2024	-----
			Suit Recovery	CS COMM-702/2023	27.04.2023	HARI OM SATENDER KUMAR VS.	Done on 19.04.24	24.09.2024	25.09.2024	21.10.2024	06.11.2024	06.11.2024	-----
Suit Recovery	CS COMM-764/2023	08.05.2023	JAIN BEARING AND MILL STORE VS. NEELKANTH & CO.	-----	21.09.2024	21.09.2024	05.10.2024	19.10.2024	19.10.2024	-----			

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6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	1372/2023	18.10.2023	VENTURE SUPPLY CHAIN PVT. LTD. VS. THE NEW INDIA ASSURANCE CO. LTD.	03.08.2024 PE-03.10.2024 , 04.10.2024 & 05.10.2024 , 18.10.2024	03.10.2024	21.10.2024	29.10.2024	29.10.2024	NA	
			410	CS (COMM)	4886/2021	22.11.2021	SHUBHAM ENTERPRISES VS. SACHDEVA FABRICATORS	05.08.2024 PE-28.10.2024 , 29.10.2024 & 04.11.2024 , 22.11.2024	28.10.2024	11.11.2024	26.11.2024	26.11.2024	NA	
			410	CS (COMM)	62/2023	10.01.2023	ICICI BANK LTD. VS. RAHUL TOMAR	07.08.2024 PE-11.09.2024 , 17.09.2024 & 18.09.2024 , 25.09.2024	11.09.2024	25.09.2024	22.10.2024	22.10.2024	NA	
			410	CS (COMM)	29/2024	04.01.2024	VIKAS SINGHAL VS. BODENNAGARI MOHAN	07.08.2024 PE-12.09.2024 , 13.09.2024 DE 03.10.2024 , 04.10.2024	12.09.2024	03.10.2024	18.10.2024	18.10.2024	NA	
			410	CS (COMM)	4590/2021	09.11.2021	RAVINDER KUMAR WADHWA VS. MCD & ANR.	20.08.2024 PE-21.10.2024 , 22.10.2024 DE 28.10.2024 , 29.10.2024	21.10.2024	28.10.2024	04.11.2024	04.11.2024	NA	
			410	CS (COMM)	633/2023	15.04.2023	BHATIA AUTO SALES VS. HINDUSTAN CONSTRUCTION CO. LTD.	27.08.2024 PE-07.11.2024 , 08.11.2024 DE 21.11.2024 , 22.11.2024	07.11.2024	21.11.2024	03.12.2024	03.12.2024	NA	
			410	CS (COMM)	1248/2023	19.09.2023	HAMDARD NATIONAL FOUNDATION INDIA & ANR. VS. HYETO HERBALS PVT. LTD.	29.08.2024 PE-21.10.2024 , 22.10.2024 and 23.10.2024 , 05.11.2024, 06.11.2024	21.10.2024	05.11.2024	20.11.2024	20.11.2024	NA	
410	CS (COMM)	2140/2019	01.08.2019	BULGARI SPA VS. M/S. ZEST CORPORATION	31.08.2024 PE-03.10.2024 , 04.10.2024 and 05.10.2024 , 08.10.2024	03.10.2024	22.10.2024	05.11.2024	05.11.2024	NA				
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	1124/2023	04.08.2023	RAJESH KUMAR GUPTA OF M/S BALAJI & ASSOCIATES VS MCD	01.03.2024 PE-18.09.2024	18.09.2024	18.09.2024	07.10.2024	24.09.2024 & 25.09.2024 (DE)		
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	308 EXTENSION BLOCK THC	MONEY RECOVERY	CS (COMM) 1725/20	20.11.2020	M/S VAISHNO WIRE PVT LTD VS VIHAL RANA	12.08.2024 PE-27.08.2024 & 31.08.2024 P.E. 02.09.2024 & 03.09.2024 , 04.09.2024	P.E. BEFORE 31.08.2024	D.E BEFORE 03.09.2024	BEFORE 17.09.2024	17.09.2024	NIL	
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.)	CS/COMM./2642/2019	13-11-2019	DASSOLER AGRONEGOCIOS LTD VS R D ENTERPRISES	01.08.2024 PE-02.09.2024 TO 10.09.2024 DE 23.09.2024 TO 24.09.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence		
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.)	CS/COMM./380/2024	19-03-2024	State Bank Of India Vs Vicky	02.08.2024 PE-30.08.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence		
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.)	CS/COMM./268/2024	20-02-2024	Jaspal Singh Vs Ranjeet Singh	07.08.2024 PE-05.09.2024 TO 07.09.2024 DE 24.09.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence		

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		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./792/2023	11-05-2023	INLAND WORLD LOGISTICS PVT. LTD. Vs BOSE ELECTRONICS AND ORS.	08.08.2024	PE	05.09.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence	
		309 THIRD FLOOR EXTENTION BLOCK	COUNTER CLAIM	CS/COMM./502/2023	15-05-2024	Ramesh Gupta Vs Kshama Gupta	07.08.2024	PE	02.09.2024, 18.09.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence	
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./1193/2020	30-11-2019	Canara Bank Vs KARUR VYSYA BANK	08.08.2024	PE	04.09.2024 TO 13.09.2024 DE 23.09.2024 TO 30.09.2024					
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./289/2024	24-02-2024	Ms S K Educations Pvt Ltd Vs Pramod Singh Dangi	27.08.2024	PE	25.05.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence	
10	SH. AJAY PANDEY DISTRICT JUDGE, COMMERCIAL COURT	Central	Civil	CS (COMM)/1504/2023	18-01-2024	Canara Bank Vs Suman Kumar	---	---	---	---	---	---	---	---
			Civil	CS (COMM)/1141/2023	09-08-2023	RAJESH KUMAR GUPTA PROPRIETOR OF M/S BALAJI AND ASSOCIATES Vs MANGUBAI	---	---	---	---	---	---	---	---
			Civil	CS (COMM)/1415/2022	02-06-2022	SH. AZAM ALI Vs SH. PANKAJ JAJORIA	---	---	---	---	---	---	---	---
			Civil	CS (COMM)/1604/2023	18-12-2023	SEEMA Vs NAVARAM	---	---	---	---	---	---	---	---
			Civil	CS (COMM)/1985/2022	17-08-2022	POWERTEX TOOLS COMPANY PRIVATE LIMITED Vs VINOD KUMAR PROPRIETOR	---	---	---	---	---	---	---	---
			Civil	CS (COMM)/42/2024	06-01-2024	Ghan Shyam Gupta Vs M/s ADAB (P) LTD	---	---	---	---	---	---	---	---
11	SH. SANJAY SHARMA DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	CS (COMM)/242/2024	15-02-2024	Reynobond India Vs Hsk Infra Pvt Ltd	27.08.2024	PE	10.09.2024	As per order, parties will file list of witnesses within two weeks and submit affidavits				
			CS (COMM)	CS (COMM)/1388/2023	19-10-2023	RAKESH HASTIMAL SANGHVI Vs FIRST PLUMBING PRIVATE LIMITED	28.08.2024	DE	25.09.2024	As per order, parties will file list of witnesses within two weeks and submit affidavits				
12	SH. RAVINDER BEDI DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	1580/2023	13.12.2023	PARAMILA JAIN Vs/ S/ CHANDRAPAL SAXENA	05.08.2024 (21.08.2024 PE & 28.08.2024 DE)							

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		401	CS(COMM)	1640/2023	23.12.2023	NARINDER SINGH V/S BALJEET SINGH ARORA	27.08.2023 (17.09.2024 PE & 18.09.2024 DE)								
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL												
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	CS(comm)	CS (COMM)/320/2021	03-08-2021	SH.NAVEEN SABHARWAL PROPRIETOR M/S NAV PRINTS Vs SH. RAJESH WADHAWAN PROPRIETOR	30-08-2024	Nil	Nil	nil	nil	nil	nil	nil
				CS(comm)	CS (COMM)/642/2023	31-08-2023	MILAKRAJ SINGH LAKRA Vs UNITED INDIA INSURANCE CO. LTD.	03-08-2024	Nil	Nil	nil	nil	nil	nil	nil
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM	178/2024	19.02.2024	Mohan Meakin Limited Vs Sharda Pipes Private Limited	09.07.2024	21.09.2024	21.09.2024	21.09.2024	--	--	-	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL												
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL												
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL												
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL												
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	523/2022	04.06.2022	INTERNATIONAL BEER BREWERIES LTD. VS. PUSHPAM FOODS AND BEVERAGES PVT. LTD.	09.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 04.12.2024
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	421 / 2023	22.07.2023	NEWFANGLED LOGISTICS PVT. LTD. Vs ATAL BHUSHAN BHATT	01.08.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 26.11.2024
				CS (COMM.)	309 / 2022	30.03.2022	TCI EXPRESS LIMITED Vs M/S ARIHANT PRINTERS	02.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 25.11.2024
				CS (COMM.)	92 / 2024	31.01.2024	STATE BANK OF INDIA Vs NITIN SONI	02.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 30.09.2024

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			CS (COMM.)	50 / 2024	18.01.2024	KAPIL SINGHAL Vs VALVOLINE CUMMINS PVT LTD	21.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE	04.10.2024
			CS (COMM.)	443 / 2023	03.08.2024	BALAJI CONSTRUCTIONS COMPANY Vs UP SADAN THROUGH ADMINISTRATI	23.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE	03.10.2024
			CS (COMM.)	834 / 2022	12.10.2022	M/S ARCEE TRADING CORPORATION Vs M/S GREEN LIFE INFRASTRUCT	29.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE	07.12.2024
			CS (COMM.)	8 / 2024	04.01.2024	M/S SHIVAM UDYOG PVT. LTD. Vs M/S ANKUSH PUBLICATION PVT. LTD. AND ANR.	30.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE	05.12.2024
			CS (COMM.)	424 / 2024	14.05.2024	Jaspal Singh Nagpal Vs Boparai S Martial Security Pvt Ltd	30.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE	06.12.2024
			CS (COMM.)	454 / 2019	18.12.2019	BURBERRY LIMITED Vs MAYANK AGGARWAL AND ORS.	31.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE	21.09.2024
22	SH. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL											
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM) 298/20	14.10.2020	AMIT GOEL Vs CHANDAN MITRA AND ANR.	06.08.2024	Within week	23.08.2024	Within week	NIL	NIL	10.09.2024
			12, New Court Block-I	Civil Suit	CS (COMM) 677/23	23.12.2023	Union Bank Of India Vs. Aman Khandelwal	06.08.2024	Within week	23.09.2024 & 30.09.2024	Within week	NIL	NIL	NIL
			12, New Court Block-I	Civil Suit	CS (COMM) 10/24	05.01.2024	Sarfaraz Vs. M/s Forest Friendly Camps Pvt Ltd	07.08.2024	Within week	22.08.2024	Within week	NIL	NIL	18.09.2024
			12, New Court Block-I	Civil Suit	CS (COMM) 207/23	11.04.2023	ASHWANI KUMAR MEHRA Vs. MR. RAJEEV PATHAK, PROP. OF DESIGN N GLASS INC	16.08.2024	Within week	30.08.2024	Within week	NIL	NIL	30.09.2024
			12, New Court Block-I	Civil Suit	CS (COMM) 126/23	02.03.2023	M/S M TESTING LABORATORY Vs. M/S M E TECHNOLOGY	22.08.2024	Within week	27.09.2024	Within week	NIL	NIL	NIL
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 35/2020	22.01.2020	GDECOR INDUSTRIES VS VIDYAWATI	01.08.2024	27.08.2024	-	11.09.2024	-	25.09.2024	4

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		6, Court Block-I	New Commercial	CS(COMM) 162/2020	11.03.2020	M/S PLANET ADVERTISING VS M/S PERCEPT LTD	20.08.2024	26.09.2024		14.10.2024		29.10.2024	
		6, Court Block-I	New Commercial	CS(COMM) 491/2022	26.08.2022	NIRMAL TEA TRADERS VS M/S JAI GURUDEV AND ORS	21.08.2024	03.10.2024		26.10.2024		10.12.2024	
		6, Court Block-I	New Commercial	CS(COMM) 457/2023	03.08.2023	IFFCO CORP SAGAR ENTERPRISES VS M/S	29.08.2024	23.09.2024		21.10.2024		09.12.2024	
25	SH. SANDEEP YADAV	South	NIL										
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, Court Block-II	New Commercial	CS (COMM) 53/2024	31.04.2024	MAHARAJ SINGH VS RAJAT GUPTA	21.08.2024					
		29, Court Block-II	New Commercial	CS (COMM) 516/2022	01.11.2022	M/S ANR FOODWORKDS LLP VS. MURLI LAUNGANI	24.08.2024						
		29, Court Block-II	New Commercial	CS (COMM) 236/2023	24.04.2023	UBI VS. SANJAY BHOLA	31.08.2024						
		29, Court Block-II	New Commercial	CS (COMM) 488/2022	27.08.2022	Expansion Masters LLP Vs. Vedic Collection Pvt. Ltd.		02.08.2024					
		29, Court Block-II	New Commercial	CS (COMM) 289/2022	02.05.2022	M/s Darshana Agra Vs. M/s Liquid Entertainment and Ors		06.08.2024					
		29, Court Block-II	New Commercial	CS (COMM) 259/2023	02.05.2023	Canara Bank Vs. M/s Harish Enterprises		07.08.2024					
		29, Court Block-II	New Commercial	CS (COMM) 200/2024	19.04.2024	National Cloteiers Knewton Academy Softeech Solutions Vs.		09.08.2024					
		29, Court Block-II	New Commercial	CS (COMM) 155/2024	02.04.2024	Entero Healthcare Solutions Ltd Vs. AIIMS		22.08.2024					
		29, Court Block-II	New Commercial	CS (COMM) 226/2023	20.04.2023	Canara Bank Vs. M/s Belly Heels		22.08.2024					

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		29, New Court Block-II	Commercial	CS (COMM) 449/2022	03.08.2022	Neptune India Ltd. Vs. R.M. Controls Pvt. Ltd.	22.08.2024						
		29, New Court Block-II	Commercial	CS (COMM) 487/2023	22.08.2023	Bank of Baroda Vs. Mr. Krishan Kumar Tiwari	27.08.2024						
		29, New Court Block-II	Commercial	CS (COMM) 177/2023	23.03.2023	M/s Wood Craft Project Pvt. Ltd. Vs. Amardeep Design India Pvt. Ltd.	29.08.2024						
		29, New Court Block-II	Commercial	CS (COMM) 418/2022	19.07.2022	M/s Purple Monkey Vs. Greatest Common Factor Pvt. Ltd.	29.08.2024						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South	40, New Court Block-II	CS/COMMERCIAL 36/2022	CS/COMM/611-11-2022	NEW INDIA TIMBER STORE VS HSK INFRA PVT. LTD.	19-02-2024	03-04-2024	03-05-2024				05-07-2024 DISPOSED
		40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOLUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024						09-10-2024
		40, New Court Block-II	CS/COMMERCIAL	CS/COMM/384/2019	27-11-2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19-02-2024	24-04-2024					07-10-2024
		40, New Court Block-II	CS/COMMERCIAL	CS/COMM/660/2022	24-11-2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024	26-04-2024					11-09-2024
		40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04-01-2022	MERCHANTS COURIER P. LTD. VS SURYA CARGO	22-02-2024	30-04-2024					13-08-2024
		40, New Court Block-II	CS/COMMERCIAL	CS/COM/619/2022	27-07-2022	SURYA CARGO FORWARDERS P. LTD. VS MERCHANT COURIER P. LTD.	22-02-2024						13-08-2024
		40, New Court Block-II	CS/COMMERCIAL	CS/COM/654/2022	19-11-2022	STATE BANK OF INDIA VS RAJ KUMAR	28-02-2024						29-08-2024
		40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2024	05-01-2024	NEERAJ VS M/S FNP ESTATE	19-04-2024						25-09-2024
		40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26-08-2023	IV COMMUNICATION VS JAKSON LTD.	30-05-2024						18-09-2024

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		40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024								26-09-2024
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL												
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL												
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL												
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM) 46/23	44936	M/S OM FIRE SAFETY COMPANY PVT LTD Vs. JAIN SPUN PIPE COMPANY	01.07.2024	21.08.2024						PE-23,28,29 October DE-6,8,12 November F Arg.
				COMMERCIAL SUIT	CS (COMM) 14/22	44551	DHARAMPAL SATYAPAL LTD Vs. M/S AADHAR WHOLESALE TRADING AND DISTRIBUTION LTD.	07.08.2024	31.08.2024						PE-25,10,24 DE-13, 14 November F Arg.-10,12,24
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	CS/COMM/156/2023	11-05-2023	SAPHIRE EXIM SERVICES PVT. LTD. VS. G. I. FREIGHT FORWARDING PVT. LTD.	02-08-2024							
				Commercial Suit	CS/COMM/255/2023	16-03-2023	M/S. S CHAND AND CO. LTD VS. MAHATMA GANDHI MEMORIAL HIGH SCHOOL	03-08-2024							
				Commercial Suit	CS/COMM/1239/2022	24-12-2022	MUSARRAT BANO VS. APEX TRADING COPANY	05-08-2024							

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing								
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL												
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	12	RECOVERY	380/2023	13-10-2023	STATE BANK OF INDIA VS. MANOJ KUMAR	09-08-2024	-	-	-	-	-	-	P.E.-06-09-2024, D.E.-20-09-2024, FINAL ARGUMENT-18-10-2024
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	12	RECOVERY	57/2024	15-02-2024	TEHNODEME INDIA PVT.LTD. VS. RADHEY ENTERPRISES AND ORS.	24-08-2024	-	-	-	-	-	-	P.E.-18-09-2024, D.E.-28-09-2024, FINAL ARGUMENT-07-10-2024
			12	RECOVERY	81/2024	12-03-2024	ASHWANI KUMAR JAIN HUF VS. MANMOHAN SINGH	27-08-2024	-	-	-	-	-	-	P.E.-10-09-2024, D.E.-01-10-2024, FINAL ARGUMENT-21-10-2024
			12	RECOVERY	98/2024	23-03-2024	BANK OF BARODA VS. SATISH KASANA	27-08-2024	-	-	-	-	-	-	P.E.-23-09-2024, D.E.-08-10-2024, FINAL ARGUMENT-28-10-2024
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	201	1	CS (COMMERCIAL)	CS(COMM)	28/2024	01.08.2024	WITHIN 10 DAYS	YES	NO	3	DAYS	TO BE HEARD ON 28-10-2024	29.08.2024 - P.E. 04-09-2024 - D.E. 24.09.2024 /03.10.2024 - D.E. 28.10.2024 - FINAL ARGUMENT
				2	CS (COMMERCIAL)	CS(COMM)	49/2021	01.08.2024	WITHIN 10 DAYS	YES	NO	3	DAYS	TO BE HEARD ON 15-10-2024	22-09-2024 - P.E. 23.09.2024 - D.E. 15.10.2024 - FINAL ARGUMENT
				3	CS (COMMERCIAL)	CS(COMM)	49/2024	06.08.2024	WITHIN 10 DAYS	YES	NO	3	DAYS	TO BE HEARD ON 29.09.2024	27-08-2024 - P.E. 05.09.2024 - D.E. 29.09.2024 - FINAL ARGUMENT
				4	CS (COMMERCIAL)	CS(COMM)	21/2024	13.08.2024	WITHIN 10 DAYS	YES	NO	3	DAYS	TO BE HEARD ON 27-09-2024	09-09-2024 - P.E. 27-09.2024 - D.E. 27.09.2024 - FINAL ARGUMENT
				5	CS (COMMERCIAL)	CS(COMM)	62/2024	27.08.2024	WITHIN 10 DAYS	YES	NO	3	DAYS	TO BE HEARD ON 29-10-2024	26-09-2024 - P.E. 15.10.2024 - D.E. 29.10.2024 - FINAL ARGUMENT
				6	CS (COMMERCIAL)	CS(COMM)	79/2024	29.08.2024	WITHIN 10 DAYS	YES	NO	3	DAYS	TO BE HEARD ON 24-10-2024	25-09-2024 - P.E. 18.10.2024 - D.E. 24.10.2024 - FINAL ARGUMENT
				7	CS (COMMERCIAL)	CS(COMM)	48/2024	30.08.2024	WITHIN 10 DAYS	YES	NO	3	DAYS	TO BE HEARD ON 21-10-2024	18-09-2024 - P.E. 26.09.2024 - D.E. 21.10.2024 - FINAL ARGUMENT
39	SH. BRIJESH KUMAR GARG	Shahdara	301, New Court Building	CS (COMMERCIAL)	CS (COMM)	14-05-2024	Mohit Wadhawan Vs. Gopal Krishan Sharm	12.08.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE 29.08.2024 & 30.08.2024 AND DE 31.08.2024 & 02.09.2024	

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management	Hearing							
		301, New Court Building	CS(COMMER CIAL)	CS (COMM) 239/24	15-04-2024	Punjab National Bank Vs. Vikas Chandra Sad	13.08.2024	Not Filed	Not Filed	Not Filed	NO	NO	NO	NO	PE: 03.09.2024 & 04.09.2024 and DE: 09.09.2024 & 10.09.2024
		301, New Court Building	CS(COMMER CIAL)	CS (COMM) 40/23	25-01-2023	GLOBE EXPRESS SERVICES PVT. LTD. THROUGHOUT HORIZED REPRESENTAT	14.08.2024	Not Filed	Not Filed	Not Filed	NO	NO	NO	NO	PE For 11.09.2024 & 12.09.2024 and 19.09.2024 & 20.09.2024
		301, New Court Building	CS(COMMER CIAL)	CS (COMM) 297/24	18-05-2024	araogi Super Sales Vs. Amar Kumar	16.08.2024	Not Filed	Not Filed	Not Filed	NO	NO	NO	NO	PE For 06.09.2024 & 07.09.2024 and 17.09.2024 & 18.09.2024
		301, New Court Building	CS(COMMER CIAL)	CS (COMM) 189/24	18-05-2024	Bank Of Baroda Vs Ashok Kedia and Another	20.08.2024	Not Filed	Not Filed	Not Filed	NO	NO	NO	NO	PE For 21.09.2024 and 26.09.2024 DE and FA 30.09.2024
		301, New Court Building	CS(COMMER CIAL)	CS (COMM) 21/24	09-01-2024	Naveen Kumar Taneja Vs M/s Mr Mobile Hub	21.08.2024	Not Filed	Not Filed	Not Filed	NO	NO	NO	NO	PE For 23.09.2024 & 25.09.2024 DE and FA 09.10.2024
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	ROOM NO 208	COMMERCIAL	CS COMM 44/2023	30-01-2023	BASANT GOEL PROPRIETOR OF MEDICOS HEALTH CARE AT HOME INDIA PVT. LTD.	05.08.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE /05-09-2024
		Shahdara	ROOM NO 208	COMMERCIAL	CS COMM 649/2022	21-11-2022	PUNJAB NATIONAL BANK Vs MS CHARU GOEL	06.08.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE /07-09-2024
		Shahdara	ROOM NO 208	COMMERCIAL	CS COMM 472/2023	20-09-2023	M/S PIONEER PET INDUSTRIES Vs MR. ASHOK GUPTA	08.08.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE /09-09-2024
		Shahdara	ROOM NO 208	COMMERCIAL	CS COMM 240/2024	16-04-2024	M/s Suresh Apparels Vs Shekhar Sharma	24.08.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE /20-09-2024
41	SH. SURENDER S. RATHI	Shahdara	303, New Court Building	COMMERCIAL				Framing the issues	Listing of Witness	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments		
		Shahdara	303, New Court Building	COMMERCIAL	CS (COMM)/310/2024	27-05-2024	NITA DEVI SHRIMAL Vs AMIT KALRA							14-10-2024	
		Shahdara	303, New Court Building	COMMERCIAL	CS (COMM)/313/2024	28-05-2024	M/S NAURAS FASHION Vs GUDDIYA NAJMIN							21-10-2024	
		Shahdara	303, New Court Building	COMMERCIAL	CS (COMM)/319/2024	31-05-2024	Suresh Kumar Sharma Prop Of M/s R S Trading Co Vs Shwetank Saxena Alias Rinku Prop Of M/s Rinku							10-09-2024	

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management	Hearing							
		303, New Court Building	COMMERCIAL	CS (COMM)/327/2024	03-06-2024	MICO EQUIPMENT INDUSTRIES Vs M/S DEV CONSTRUCTION									07-10-2024
		303, New Court Building	COMMERCIAL	CS (COMM)/334/2024	04-06-2024	DHARMENDRA KUMAR JAIN Vs M/S PERFECT VALUE MEGA MART INDIA PVT. LTD									30-09-2024
		303, New Court Building	COMMERCIAL	CS (COMM)/349/2024	07-06-2024	PUNJAB NATIONAL BANK Vs DEEPANSHU PANCHAL									10-09-2024
		303, New Court Building	COMMERCIAL	CS (COMM)/414/2024	01-08-2024	Tarun Kumar Goyal Vs S.B Sales Corporation									10-09-2024
42	Sh. Pawan Kumar Matto D (COMM-04)	Shahdara	C.No 304 COMMERCIAL			Framing the issues		Listing of witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments		Other stages/Hearing Date	
			C.No 304 COMMERCIAL	CS(COMM)/626/2023	05-08-2024	JAI DURGA TRADERS PVT. LTD. VS JITENDER JUNEJA		NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 04-09-2024	
			C.No 304 COMMERCIAL	CS(COMM)/66/2024	07-08-2024	SARAOGI SUPER SALES PVT. LTD. VS IMRAN HSUSSAIN		FILED ON 16-08-2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 18-09-2024	
			C.No 304 COMMERCIAL	CS(COMM)/167/2024	07-08-2024	RAVI KHURANA VS MEHARBAN		FILED ON 24-08-2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 18-09-2024	
			C.No 304 COMMERCIAL	CS(COMM)/127/2024	09-08-2024	LALIT GUPTA VS DINESH KUMAR AGGARWAL		NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 27-09-2024	
			C.No 304 COMMERCIAL	CS(COMM)/67/2024	09-08-2024	SARAOGI SUPER SALES PVT. LTD. VS KAMLESH KUMAR SINGH		FILED ON 16-08-2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 13-09-2024	
			C.No 304 COMMERCIAL	CS(COMM)/237/2024	13-08-2024	RAKESH VS MCD		NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 23-09-2024	
			C.No 304 COMMERCIAL	CS(COMM)/123/2024	23-08-2024	PUNJAB NATIONAL BANK VS MD. IKRAM		NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 21-09-2024	
			C.No 304 COMMERCIAL	CS(COMM)/571/2023	45535	BRAHM PRAKASH AND ANR VS SANDEEP JAIN		NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 18-10-2024	

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management	Hearing
44	SH.VINOD YADAV	316	Civil	CS/Comm./720/23	23.09.23	Siddharth Gupta Vs. Garuda Construction And Engineering Pvt. Ltd.		02.08.24
				CS/Comm./627/22	02.08.22	Powertex Tools Company Pvt. Ltd. Vs. Priya Garg		03.08.24
				CS/Comm./627/22	02.08.22	Powertex Tools Company Pvt. Ltd. Vs. Priya Garg		05.08.24
				CS/Comm./280/21	01.04.21	Bhim Saini Vs. M/s Guglani Bhasin Construction Co. And Ors.		07.08.24
				CS/Comm./888/22	21.11.22	Jagajit Industries Ltd. Vs. Siwan Marketing Pvt. Ltd.		07.08.24
				CS/Comm./554/23	31.07.23	Surya Roshani Ltd. Vs. Sanjeev Mishra		07.08.24
				CS/Comm./524/21	05.10.21	M/s Gayatri Footwear Pvt. Ltd. Vs. M/s Manjit Chappal Store		09.08.24
				CS/Comm./893/23	13.12.23	Puma Se Vs. Ashok Kumar		12.08.24
				CS/Comm./900/22	24.11.22	M/s V M Can Industries Pvt. Ltd. Vs. M/s Litchia International		13.08.24
				CS/Comm./694/23	18.08.23	Veer Singh Saini Vs. Life Cure Products Pvt. Ltd.		16.08.24
				CS/Comm./735/23	26.09.23	Axsys Solution Vs. Zee Laboratories		17.08.24
				CS/Comm./512/22	09.06.22	Texzium International Pvt. Ltd. Vs. SRC Natura Products Ltd.		20.08.24
				CS/Comm./925/23	23.12.23	M/s Naman Enterprises Vs. M/s Sublestar Industries Pvt. Ltd.		21.08.24

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management	Hearing							
				CS/Comm./173/24	18.03.24	Mukul Marketing Pvt. Ltd. Vs. Sahil Jain									22.08.24
				CS/Comm./575/23	08.08.23	Motiprabha Infratech Pvt. Ltd. Vs. Indian Trenchless Tools Solutions									23.08.24
				CS/Comm./38/24	23.01.24	Raju Kumar Vs. Vinod Sah									24.08.24
				Misc. /DJ./534/22	15.05.24	Raju Kumar Vs. Vinod Sah									24.08.24
				CS/Comm./677/23	12.09.23	M/s Star Food Products Vs. Mahalaxmi Food Products									28.08.24
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North													
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM/189/2024	02.04.2024	S K PLYWOOD VS MOHD ARIF	05.08.2024	12.08.2024	20.08.2024	20.08.2024	NIL	NIL	NIL	
			603	Commercial suit	CS COMM/293/2024	04.06.2024	UNION BANK OF INDIA VS SANGEETA YADAV	08.08.2024	16.08.2024	22.08.2024	22.08.2024	NIL	NIL	NIL	
			603	Commercial suit	CS COMM/472/2023	12.10.2023	RITA RIKH DR ARVIND KUMAR GAUTAM	08.08.2024	16.08.2024	29.08.2024	29.08.2024	NIL	NIL	NIL	
			603	Commercial suit	CS COMM/304/2023	22.06.2023	LOUIS VUITTON MALLETTIER VS RAHUL BOSE	13.08.2024	20.08.2024	03.09.2024	03.09.2024	NIL	NIL	NIL	
			603	Commercial suit	CS COMM/315/2021	30.11.2021	AAI CARGO LOGISTICS VS M/S TRINITY EXPRESS	06.08.2024	13.08.2024	27.08.2024	27.08.2024	NIL	NIL	NIL	
			603	Commercial suit	CS COMM/272/2024	22.05.2024	M/S AXIOM TOURS AND TRAVELS VS M/S HARSH CLEAN DHAN PVT LTD	22.08.2024	29.08.2024	13.09.2024	13.09.2024	NIL	NIL	NIL	
			603	Commercial suit	CS COMM/378/2024	26.07.2024	UNION BANK OF INDIA VS PARVESH KUMAR KASHYAP	27.08.2024	03.09.2024	10.09.2024	10.09.2024	NIL	NIL	NIL	

Sr. No	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
47	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial suit	CS (Comm)/346/2022	11.07.2022	Yantrix Global Pvt. Ltd. vs Tectonus ltd.	16.08.2024	03.09.2024	03.09.2024	03.09.2024	25.09.2024	25.09.2024	18.09.2024
				Commercial suit	CS (Comm)/309/2023	07.07.2023	Union Bank of India Vs Sarbat Self Help Group	21.08.2024	02.09.2024	02.09.2024	02.09.2024	03.10.2024	03.10.2024	24.09.2024 25.09.2024 26.09.2024
				Commercial suit	CS (Comm)/464/2023	05.10.2023	Rajiv Goel Vs Piccadely Hotels Pvt. Ltd.	23.08.2024	12.09.2024	12.09.2024	12.09.2024	04.10.2024	04.10.2024	25.09.2024
				Commercial suit	CS (Comm)/377/2023	09.08-2023	COMFORT CARE SYSTEMS PVT. LTD Vs Stup Design Forum	10.07.2024	23.09.2024	23.09.2024	23.09.2024	29.10.2024	29.10.2024	18.10.2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management	Hearing					
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	Commercial Suit	CS(COMM) 253/2024	10.05.2024	CENTRAL BANK OF INDIA VS SUNIL KUMAR	06.08.2024	PE-28.08.2024	NIL	NIL	NIL	NIL	NIL
			Commercial Suit	CS(COMM) 113/2023	04.03.2023	M/S PRAKASH PIPES LTD VS M/S CHANEL FOUR	06.08.2024	PE-09.09.2024 & DE-20.09.2024	NIL	NIL	NIL	NIL	NIL
			Commercial Suit	CS(COMM) 121/2023	10.03.2023	M/S PRAKASH PIPES LTD VS M/S S.K.FOODS AND SPICE EXPOR	06.08.2024	PE-09.09.2024 & DE-20.09.2024	NIL	NIL	NIL	NIL	NIL
			Commercial Suit	CS(COMM) 48/2024	19.01.2024	PUNJAB NATIONAL BANK VS KANHIYA LAL	07.08.2024	PE-13.09.2024	NIL	NIL	NIL	NIL	NIL
			Commercial Suit	CS(COMM) 61/2024	15.05.2024	IDBI BANK LIMITED VS ARTI GAUTAM & ANR	09.08.2024	PE-21.09.2024	NIL	NIL	NIL	NIL	NIL
			Commercial Suit	CS(COMM) 324/2023	14.07.2024	M/S ANIL ELECTRONICS VS M/S KRISHNA ELECTRONIC	12.08.2024	PE-11.09.2024 & DE-23.09.2024	NIL	NIL	NIL	NIL	NIL
49	SH. RAKESH PANDIT, DISTRICT JUDGE, SOUTH WEST COMMERCIAL COURT-03	509	CS(COMM)	541/2023	05.12.2023	Sankalp Fin Sec Pvt. Ltd. Vs Suman Bala	07.08.2024	NIL	04.09.2024	NIL	NIL	NIL	NIL
			CS(COMM)	542/2023	05.12.2023	Sankalp Fin Sec Pvt. Ltd. Vs Jyoti	09.08.2024	NIL	30.08.2024	NIL	NIL	NIL	NIL
			CS(COMM)	6/2022	14.01.2022	Canara Bank Vs Rahul Kumar	16.08.2024	NIL	10.09.2024	NIL	NIL	NIL	NIL
			CS(COMM)	266/2023	30.05.2023	M/s Surya Vijay Saw Mills Vs M/s Shradha Saburi Engineers Pvt. Ltd.	28.08.2024	NIL	11.09.2024	NIL	NIL	NIL	NIL
			CS(COMM)	467/2023	07.10.2023	M/S Prakash Pipes Ltd. Vs Jitender Kumar	29.08.2024	DE-01.10.24, 04.10.24	NIL	NIL	NIL	NIL	NIL